

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

CP-108(ND)/2017

In the matter of :

Abhijat Paliwal

...PETITIONER

Vs.

Apramey Infrastructures (P) Ltd.

..RESPONDENT

SECTION :

Under Section 271 (e)

Order delivered on 06.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner /applicant

: Ms. Sukhivti, Advocate
Mr. Yash Agarwal, Advocate


For the Respondent/Corporate Debtor :


: Mr. Virender Ganda, Sr. Advocate
Mr. Manish Jha, Advocate
Mr. Divyam Agarwal, Advocate
Mr. Raghav Sabharwal, Advocate.. for R-2

ORDER

Learned Counsel for the parties are present. At the request of the parties and the matter is part heard, let the matter be placed before the Hon'ble Principal Bench on 30.11.2017.

List on 30.11.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
06.11.2017